

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
IA-61 of 2011

Dated :19th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thacker, Mr. Bhavesh P,
Ms. Gunjan Jayakar & Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan with Mr. Arijit
Maitra for R.1
Mr. Vikas Singh Sr. Adv.
Ms. Deepa Chawan
& Mr. Varun Pathak for R-2
Mr. A.S. Chandhiok ASG with Mr. Sandeep
Bajaj & Mr. Gurpreet S. Parwanda for R-3.

ORDER

Post the matter for further hearing on **23rd September, 2011 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ss/ak